

(b) The Government of India have no information.

(c) The question does not arise.

Flag Station between Narwana and Kalayat Stations

1388. Ch. Ranbir Singh: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to open a new Flag Station between Narwana and Kalayat Stations on the Narwana Kurukshetra branch line of the Northern Zone; and

(b) if so, when it is likely to be opened?

The Deputy Minister of Railways (Shri S. V. Ramaswamy) (a) and (b). It has been decided to open a contractor operated Train Halt between Narwana and Kalayat stations and the work is expected to be taken up during the year 1961-62.

Transfer of Directors of Postal Services

1389. Shri M. B. Thakore: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Directors of Postal Services and other senior officials are not transferred from their places during the whole period of their service; and

(b) if so the reasons therefor?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) No.

(b) Does not arise.

Loans and subsidies given by Centre

1390. Shaikh Mohammad Akbar: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of subsidy and loans given by the Government of India to State Governments and Union Territories for the last 10 years for (i) Minor Irrigation Schemes, (ii) Land Reforms Schemes, (iii) Soil Conservation Schemes, (iv) Dairy Development Schemes and (v) for the development of fisheries; and

(b) whether any interest is charged on the loans, and if so, what is the rate of interest?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Two statements giving the required information are laid on the Table. [See Appendix II, annexure No. 65].

(b) The rate of interest charged on loans varies from year to year and depends on the period of repayment. Normally it ranges from 3 per cent to 4½ per cent.

Minor Irrigation Schemes

1391. Shaikh Mohammad Akbar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the target of bringing 9 million acres of land under irrigation under minor irrigation scheme is likely to be achieved by the end of Second Five Year Plan; and

(b) if so, what is the break-up State-wise of the achievements against the target fixed?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa):

(a) Yes.

(b) The available information is given in the statement below:

| State | Second Plan Target | Achievement for First Four Years of 2nd Plan |
|--------------------------|--------------------|--|
| Lakh Acres | | |
| Andhra Pradesh | 4.5 | 4.3 |
| Assam | 12.1 | 8.1 |
| Bihar | 17.4 | 18.8 |
| Bombay | 10.3 | 6.1 |
| Madhya Pradesh | 7.8 | 3.4 |
| Madras | 5.0 | 2.3 |
| Orissa | 3.0 | 1.2 |
| Punjab | 2.7 | 4.1 |
| Uttar Pradesh | 12.9 | 19.2 |
| West Bengal | 3.9 | 3.1 |
| Jammu & Kashmir | 1.2 | Not available |
| Mysore | 3.2 | 1.3 |
| Rajasthan | 2.0 | 3.7 |
| Kerala | 2.9 | 0.9 |
| Total Union Territories. | 1.1 | 0.5 |
| TOTAL :- | 90.0 | 77.0 |

N.B.: The figures of achievement in the above statement are based on

available estimates of achievement reported by the States. They are provisional and are subject to revision.

Land Holdings in J. & K.

1392. Shalkh Mohammad Akbar: Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made so far in the 'Consolidation of Land Holdings Schemes' in the Jammu and Kashmir State; and

(b) what is the Central assistance earmarked for this scheme during the Third Five Year Plan?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa):

(a) The Scheme has not yet been taken up. The State Government propose to take it up in the Third Plan period.

(b) No decision has yet been taken with regard to the basis of Central financial assistance during the Third Five Year Plan for this scheme.

Over-loading of Buses in Manipur

1393. Shri L. Achaw Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that private buses running on Indo-Burma and Tiddim roads in Manipur are loaded beyond capacity; and

(b) if so, action taken or proposed to be taken in the matter?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) It is not so in the knowledge of the local authorities.

(b) Does not arise.

Trunk and Local Telephone Calls in Orissa

1394. Shri Kumbhar: Will the Minister of Transport and Communications be pleased to state:

(a) the number of cases of urgent trunk and local calls messages held

up and cancelled having not matured in various Post Offices in Orissa circle during 1960 and 1961, so far, Postal Division-wise;

(b) the number of complaints received by the authority concerned in this regard and action taken thereon; and

(c) what steps are being taken to improve the system?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) to (c). The information is being collected and will be laid on the Table of the Sabha as soon as available.

Cipher Operators in Northern Railway

1395. Shri N. G. Goray: Will the Minister of Railways be pleased to state:

(a) what is the procedure followed in recruiting Cipher Operators on the Northern Railway; and

(b) what are the scales of pay offered to these Cipher Operators?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) By promotion of suitable serving staff after necessary training.

(b) Rs. 150—225 (Prescribed Scale) Rs. 205-280 (Authorised Scale).

Imphal Municipality

1396. Shri L. Achaw Singh: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1602 on the 9th December, 1960 and state:

(a) whether any response to the reminder of the Manipur Administration to the Accountant-General, Assam for auditing the account of the Imphal Municipality has been received so far; and

(b) if not, whether Government have made any other arrangement for